

**LD-VC-CW- 199-2020**

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW- 199-2020**  
**with**  
**LD-VC- OCW- 123-2020**  
**&**  
**LD-VC- OCW-124 -2020**

**Hayad Sab Bepari (dec.)**  
**thr. Lrs and ors.**

**..... Appellants**

**V e r s u s**

**K. M. Ali alias Ali Khan (dec.)**  
**the Lrs and ors.**

**..... Respondents**

Adv. Preetam Talaulikar for the Appellants.  
Adv. Kishan Padgaonkar for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 4th November, 2020.**

**ORDER:**

The appellants have filed a Second Appeal with a delay of 101 days. The respondent wants to file reply opposing in condoning the delay. The learned counsel seeks time.

2. Post the matter on 4/12/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**